

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 245 of 2012 & I.A. No.219 of 2013
Appeal No.176 of 2012 & I.A. No.163 of 2013
Appeal No. 237 of 2012 & I.A. No.218 of 2013
Appeal No.191 of 2012 & I.A. No.309 & 310 of 2012

Dated : 11th November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No. 245 of 2012 & I.A. No.219 of 2013

Steel Furnace Association of India ... **Appellant(s)**
Versus
Punjab State Electricity Regulatory
Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Ms. Shikha Ohri
Ms. Surbhi Sharma
Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1
Mr. Karunakar Mahalik for R-2

Appeal No.176 of 2012 & I.A. No.163 of 2013

M/s Mawana Sugars Ltd. ... **Appellant(s)**
Versus
Punjab State Electricity Distribution
Co. Ltd. & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Ms. Shikha Ohri
Ms. Surbhi Sharma
Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1
Mr. Karunakar Mahalik for R-2

Appeal No. 237 of 2012 & I.A. No.218 of 2013

Open Access Users Association ... **Appellant(s)**
Versus
Punjab State Electricity Regulatory
Commission & Anr. **Respondent(s)**

**Counsel for the Appellant(s) : Ms. Shikha Ohri
Ms. Surbhi Sharma**
**Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1
Mr. Anand K. Ganesan for R-2**

Appeal No.191 of 2012 & I.A. No.309 & 310 of 2012

Mandi Gobindgarh Induction Furnace Association ... Appellant(s)
Versus
Punjab State Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Manish Shrivastava
**Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1
Mr. Karunakar Mahalik for R-2**

ORDER

We have heard Mr. Sakesh Kumar, the learned counsel for the Commission for some time.

Post the matter for further hearing on **13.12.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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